

Annexure-3

Name of the corporate debtor: B&A BEST HEALTH CARE PRIVATE LIMITED; Date of commencement of CIRP: 13-09-2022 (order received by IRP on 16-09-2022); List of creditors as on: 24-10-2022
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No.	Name of Creditor	Identification Number	Details of Claims Received		Details of claims Admitted					Amount of Contingent claim	Amount of any mutual credits that may	amount of claim not admitted	Amount of claim under verification	Remarks if any	
			Date of Receipt	Claim amount	amount of Claims admitted	Nature of claim	amount covered by security interest	amount covered by guarantee	whether related party?						% of voting share in COC
01.	State Bank of India	Incorporated under SBI Act	27-09-2022	₹ 4,72,06,042	₹ 4,72,06,042	Secured Financial Creditor	₹ 4,72,06,042	₹ 4,72,06,042	No		Nil	Nil	Nil	Nil	Admitted to full extent, Amount if secured by Personal Guarantee of Directors
